

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).39872/2018

(Arising out of impugned final judgment and order dated 20-08-2015 in CRLA No.198/1983 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BHAGWAN DAS & ANR.

Respondent(s)

(With appln for c/delay in filing SLP and exemption from filing O.T.)

Date : 14-12-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Rajesh Kumar Singh, Adv.
Mr. Sandeep Singh, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel for the petitioner seeking adjournment to file
additional affidavit, list the matter after one week.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER